

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF PUNE ZONAL BENCH**

**Date : 2nd August, 2018
Time : 02.00 P.M.**

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Execution Application No. 05/2018 (THC) IN Original Application No. 40/2014	Charudatt Koli Vs. M/s Sea Lord Containers Ltd.	Mr. Sangramsingh R. Bhosale, Adv. for Applicant
2.	Original Application No. 09/2018 (WZ) (M.A. No. 47/2018)	Bhusaheb Gambhire Vs. Utech Sugar Ltd.	Mr. Raghunath B. Mahabal, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in